

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 253 OF 2018 & IA No. 1515 OF 2019 & IA No. 129 OF 2019

Dated: 24th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member(electricity)**

In the matter of:

D.B. Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Deepak Khurana
Tejasv Anand For App1

Counsel for the Respondent(s) : Aashish Anand Bernard
Paramhans Sahani For Res2
Anand K. Ganesan
Swapna Seshadri
Neha Garg For Res-4 to 6 and For Res3
Ranjitha Ramachandran
Poorva Saigal
Shubham Arya
Arvind Kumar Dubey
Anushree Bardhan For Res7

ORDER

List the matter on **21.11.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

TPD